

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/285(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	MAGADH DEVELOPERS INDIA LIMITED VS REGISTRAR OF COMPANIES PATNA
UNDER SECTION	SEC 252 (3)

Appearance via video conference/physically

For Petitioner

Mr. Tanmoy Sett, Adv.

Mr. Durgesh Kr. Jha, CS.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **20.08.2024**.

**Satyajit Roy
(Court Officer)**